

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 1510

TO BE ANSWERED ON WEDNESDAY, THE 10TH FEBRUARY, 2021

Funds for Modernisation of Courts

1510. SHRI PRATAPRAO JADHAV:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of total funds allocated for modernization, expansion of infrastructure of Lower Courts, High Courts and Supreme Court in the country during the previous Five Year Plan and current annual plans;
- (b) whether the funds allocated in this regard are adequate;
- (c) if so, the details thereof; and
- (d) if not, whether the Government proposes to enhance the allocation during the next Five Years and if so, the details thereof?

A N S W E R

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c): It is the primary responsibility of the State Governments to provide judicial infrastructure for district and subordinate courts. The Union Government has been administering a Centrally Sponsored Scheme for the Development of Infrastructure Facilities for Judiciary in order to augment the resources of State Governments /UTs by providing financial assistance

to the States/UTs in the prescribed fund sharing pattern. It covers the construction of court buildings and residential accommodations of Judicial Officer/Judges of District and Subordinate Judiciary. The High Courts and the Supreme Court are not covered under this Scheme. During the 12th plan period (2012-13 to 2016-17) a sum of Rs. 3637.93 crore has been released under the Scheme. During the last 3 financial years a sum of Rs. 2253.21 crore has been released under the Scheme. The detail of funds released under the Scheme during the 12th Five Year Plan period and last 3 financial years is as follows:

Sl. No.	Year	Funds released (in Rs. crore)
1	12 th Five Year Plan period (2012-17)	3637.93
2	2017-18	621.21
3	2018-19	650.00
4	2019-20	982.00

(d): The allocation for the scheme is decided on an annual basis. As against R.E. of Rs. 593.00 crore under this scheme for 2020-21, the B.E. figure for 2021-22 is Rs. 776.00 crore.
